ITEM NO.13 REGISTRAR COURT. 2 SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. GRACY L. BAWITLUNG

Criminal Appeal No(s). 3791/2025

STATE OF UTTAR PRADESH Appellant(s)

VERSUS

SIYARAM & ANR. Respondent(s)

Date : 01-10-2026 This appeal was called on for hearing today.

For Appellant(s) : Ms. Sakshi Kakkar- 2481, AOR
Mr. Divya Prakash Arya, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Service report in respect of respondent nos. 1 and 2 from the concerned High Court has not been received.

Issue fresh reminder.

Scanned original records of the High Court and the Trial Court have been received. Let soft copy of the same be provided to the learned counsel for the parties.

List the matter again on 06.11.2026.

Copy of this Record of Proceedings be furnished to the concerned learned Advocate-on-Record for information and compliance.

Signature Not Verified
Digitally signed by DIVYANSHI MISHRA
Date: 2026.10.01 16:15:03 IST
Reason:

GRACY L. BAWITLUNG
Registrar

AR